

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: September 21, 2006**

### **No. 1617 /DR(S)/2006**

Sri **Syed Qutubuddin**, Additional District & Sessions Judge, Balrampur to be Additional District & Sessions Judge/ Special Judge, Balrampur vice Sri Jishnu Kant.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Balrampur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

### **No. 1618 /DR(S)/2006**

Pursuant to Government Office Memo No. 5979/II-4-06- 15(2)/ 94 T.C. dated 6.9.2006 Sri **Jishnu Kant**, Special Judge/ Additional District & Sessions Judge, Balrampur is appointed/ posted as Presiding Officer, Nagar Mahapalika Tribunal/ Avas Evam Vikas Pasidhad, Agra.

BY ORDER OF THE COURT,

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

### **No. 230 / DR (S)/ 2006, Dated: Allahabad: September 21, 2006**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. Pramukh Sachiv, Nagar Vikas Vibhag, U.P.Shasan, Lucknow.
4. Pramukh Sachiv, Awas Evam Shahri Niyojan Vibhag, U.P. Shasan, Lucknow.
5. The Secretary, Niyukti Anubhag-4, U.P.Shasan, Lucknow with reference to Government Office Memo. No. 5979/II-4-06- 15(2)/ 94 T.C. dated 6.9.2006.
6. The Mukhya Nagar Adhikari, Nagar Mahapalika, Agra.
7. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
8. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
9. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
10. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
11. The District & Sessions Judge, Balrampur.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their presents posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

12. Sri Jishnu Kant, Special Judge/ Additional District & Sessions Judge, Balrampur

You shall hand over charge and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

13. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
14. The Registrar (Confidential), High Court, Allahabad.

15. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
16. The Assistant Registrar(Budget), High Court, Allahabad.
17. The Section Officer (Confidential-B Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. P.S. to Hon'ble Administrative Judges, Balrampur.(Information available on E-mail).

**BY ORDER OF THE COURT.**

Sd/-

**(K.K.RANJAN)**

**DEPUTY REGISTRAR(SERVICES)**